

Sixteenth Loksabha

an>

Title: Presentation of the 20th, 21st, 22nd and 23rd Reports of the Committee on Subordinate Legislation.

ADV. NARENDRA KESHAV SAWAIKAR (SOUTH GOA): On behalf of Shri Dilipkumar Mansukhlal Gandhi, I beg to present the following Reports (Hindi and English versions) of the Committee on Subordinate Legislation:-

- (1) Twentieth Report on the RBI Pension Regulations 1990.
- (2) Twenty-first Report on the Rules/Regulations framed under the Real Estate (Regulation and Development) Act, 2016.
- (3) Twenty-second Report of the Committee on Subordinate Legislation based on examination of statutory orders.
- (4) Twenty-third Action Taken Report of the Committee on the observations/recommendations contained in Fifteenth Report (16LS) on e-waste management.